

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
STARRED QUESTION NO.170
TO BE ANSWERED ON 4TH AUGUST, 2023

PENDING FOOD SUBSIDY OF ODISHA

170. DR. SASMIT PATRA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total amount of food subsidy of Odisha pending with Central Government;
- (b) by when would the pending food subsidy be provided to Odisha; and
- (c) whether Central Government would frame policies so that food subsidy does not become a perpetual pending matter for States like Odisha?

A N S W E R
MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD & PUBLIC
DISTRIBUTION AND TEXTILES
(SHRI PIYUSH GOYAL)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE STARRED QUESTION NO. *170 FOR ANSWER ON 04.08.2023 IN THE RAJYA SABHA

(a) to (c): The claims of State Governments are processed keeping in view the opening and closing balance of stocks, procurement, allocation and distribution of food grains, Food Corporation of India's reconciliation, Utilization Certificates received, Economic Cost of food grains, prevalent guidelines etc., among others. This is a continuous process. Department of Food & Public Distribution, Government of India has been continuously releasing admissible amounts of food subsidy to the States on quarterly basis.

Odisha has adopted Decentralized Procurement (DCP) mode, wherein procurement and distribution operations are carried out by State Government and its agencies. Upto 100% of the fixed costs and upto 95% of the variable cost are reimbursed to the DCP States for distribution of food grains under Central Schemes.

Details of admissible amount of food subsidy released to State Government of Odisha for distribution of food grains for Central Schemes covered under National Food Security Act and Other Welfare Schemes during the last five years are as under:-

Financial Year	Amount (Rs. In Crore)
2018-19	4651.01
2019-20	5807.45
2020-21	8985.73
2021-22	7892.69
2022-23	7600.05
2023-24 (upto 30.07.2023)	6205.02

Remaining amount, if any, of the food subsidy is released after receipt of final food subsidy claims for a particular year from the State. In case of State Government of Odisha, Final Cost Sheets (FCS) have been issued in respect of KMS 2007-08, 2008-09, 2010-11, 2011-12, 2012-13 and KMS 2013-14.

Final subsidy has been settled upto KMS 2004-05 only as final subsidy claims have not been received from the State for KMS 2005-06 onwards. However, funds to the tune of Rs.70,947.92 crore have already been released to the State Government of Odisha during the financial year 2005-06 to 2023-24 (up to 30.07.2023) towards their provisional food subsidy claims/bills.

Presently, no final subsidy bill/claim from the State Government of Odisha is pending in Department of Food & Public Distribution.
